11.09 hrs.

(iii) STATE OF DELHI BILL, 2003*

Title:Introduction of the State of Delhi Bill, 2003.

THE DEPUTY PRIME MINISTER AND IN CHARGE OF THE MINISTRY OF HOME AFFAIRS AND MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI L.K. ADVANI): I beg to move for leave to introduce a Bill to provide for the establishment of the State of Delhi and for matters connected therewith.

MR. SPEAKER: The question is:

> **"That leave be granted to introduce a Bill to provide for the establishment of the State of Delhi and for matters connected therewith."**

The motion was adopted.

SHRI L.K. ADVANI: I introduce the Bill.**

(Interruptions)

श्री मदन लाल खुराना (दिल्ली सदर) : अध्यक्ष महोदय, मैं आपकी अनुमति से दिल्लीवासियों की ओर से श्री अटल बिहारी वाजपेयी, केन्द्र सरकार और विशेाकर श्री लाल कृण आडवानी़ के प्रति बहुत-बहुत धन्यवाद व्यक्त करता हूं।

श्री प्रियरंजन दासमुंशी (रायगंज) : लेकिन आप दिल्ली के मुख्यमंत्री बनने वाले नहीं हैं।

श्री मदन लाल खुराना : अध्यक्ष जी, दुनिया में दिल्ली ऐसी पहली कैपिटल है जिसे पूर्ण राज्य का दर्जा मिल रहा है। पिछले 50 सालों से जनता इसकी मांग कर रही थी। इसके लिये मै उन्हें बहुत-बहुत बधाई देना चाहता हूं।

श्री प्रियरंजन दासमुंशी : खुराना जी, आपने उप-प्रधान मंत्री जी को धन्यवाद तो दे दिया, लेकिन आप मुख्य मंत्री बनने वाले नहीं हैं।(व्यवधान)

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt.18.8.2003

** Intorudced with the recommendation of the President.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): The Bill, as introduced, is a deviation from the recommendation of the Sarkaria Commission's Report. (*Interruptions*)